

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3784  
ANSWERED ON:08.04.2003  
SECURITY OF SENIOR CITIZENS  
AMAR ROY PRADHAN

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any comprehensive plan has been formed by the Government for the security of Senior Citizens in Capital as well as in States/UTs to tackle the crime against elderly in the country;
- (b) if so, the details in this regard;
- (c) whether Hon`ble High Court`s directions to maintain police station-wise datas of Senior Citizens have not been implemented till date;
- (d) if so, the reasons thereto;
- (e) the number of such citizens as on date police-stations-wise; and
- (f) the steps the Government propose to take to check the crime against the senior citizens?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a),(b) & (f): ``Police` and `Law and Order` are State subjects as per the Seventh Schedule to the Constitution of India. The prevention, detection, registration, investigation and prosecution is primarily the responsibility of the State Governments. Details of specific plans to tackle crime against elderly citizens are not maintained centrally. However, the Ministry of Home Affairs have issued guidelines to the State Governments from time to time to give more focussed attention to improving the administration of the criminal justice system to ensure prevention of atrocities against SCs, STs, women and other vulnerable sections of society including senior citizens.

(c) & (d): The High Court of Delhi had in a Criminal Writ Petition No. 723/2000 directed, inter alia, that the Station House Officers and the Division Officers of Delhi Police should maintain separaterecords of the senior citizens residing within their jurisdiction; verify the character and antecedents of the domestic servants engaged by them; and provide adequate security to their lives and property. Delhi Police have, in compliance with these directions, drawn up an appropriate scheme which includes conducting of fresh survey of elderly people living alone, verification of the antecedents of their domestic servants; and the periodic visits to their residences by the beat staff, Station House Officers and Division Officers concerned.

(e): This information is not maintained centrally